

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C)

No(s). 30473/2014

STATE OF UP AND ANR

Petitioner(s)

VERSUS

OM PRAKASH TRIPATHI

Respondent(s)

Date : 24/02/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Shashank Singh, Adv.
Mr. M. R. Shamshad, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E RThe Ld. Counsel for the petitioner is required to take
fresh steps to effect service on the sole respondent.

List again on 15.4.2015.

(RACHNA GUPTA)
Registrar

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2015.02.28
11:08:17 IST
Reason: